

हरिजनों के नाम पर ली गई लेकिन वहां गैर-हरिजन लोगों ने भकान बना लिए हैं तो क्या उन को सरकार जमीन वापिस दिलाने की कृपा करेगी ?

श्री मेहर चन्द्र खन्ना : हरिजनों के नाम पर कौन जमीन ली गई, मैं नहीं जानता क्योंकि वह मेरा विभाग नहीं है। उसका ताल्लुक तो होम मिनिस्टरी से है।

Mr. Speaker: Next question. Shri Yashpal Singh.

Shri Yashpal Singh: 326.

श्री कछवाय : इस पर सवाल करने की अनुमति दी जाय यह बहुत महत्वपूर्ण प्रश्न है।

अध्यक्ष महोदय : अब तो आगे चले गये।

Drinking Water Supply for Banaras

+

- *826. { **Shri Yashpal Singh;**
Shri Bishanchander Seth;
Shri Vishwa Nath Pandey;
Shri Subbaraman;
Shri Sidheshwar Prasad;
Shri Ram Harkh Yadav;

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Central Government have sanctioned a Drinking Water Supply Scheme costing nearly Rs. 18 lakhs for Banaras during 1962-63 under the National Water Supply and Sanitation Programme; and

(b) if so, whether such schemes have been sanctioned to other urban areas also and details thereof?

The Deputy Minister in the Ministry of health (Dr. D. S. Raju): (a) Yes Sir.

(b) A statement containing the required information is laid on the Table of the House [Placed in the Library, see No. LT-1112/63].

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि वहां गंजेश से वाटर सप्लाई किया जायगा या नये ट्यूबवैल्स ड्रायस किये जायेंगे ?

Dr. D. S. Raju: This provision, Sir, of Rs. 18 lakhs is intended for expansion of the schemes which are already under implementation—that is what I was told.

श्री यशपाल सिंह : स्कीम के बारे में तो कुछ पता होना चाहिए, कि वहां पानी ट्यूबवैल्स से आयेगा या गंगा से पानी आयेगा ?

Dr. D. S. Raju: I have no details beyond this.

Shri Raghunath Singh: Already the Ganges is there.

Shri S. M. Banerjee: From the statement it appears that it has covered many States. I want to know whether it is within the knowledge of the hon. Minister that there is a tremendous shortage of good drinking water in the coal mine areas; if so, may I know whether any steps have been taken to provide good drinking water to the coal mine areas also? Is there any scheme to that effect?

Dr. D. S. Raju: This question refers to Banaras only.

Shri S. M. Banerjee: Not only to Banaras but to all. I can show you the statement.

Mr. Speaker: He says that other places have been mentioned in the statement.

Shri S. M. Banerjee: After all, the coalmines are in Bihar.

Mr. Speaker: If the hon. Minister can answer the question, he might.

Dr. D. S. Raju: I would like to have a separate question tabled for that.

श्री अक्षय सिंह : क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि चूंकि बनारस म्बनिसिपैलिटी को स्टेट गवर्नमेंट

से फंडिंग नहीं मिल सके, इसलिए सेंट्रल गवर्न-
मेंट ने यह रकम दी ?

Dr. D. S. Raju: Probably the hon. Member is aware that for all these urban schemes there is a 100-per cent loan assistance only and the Central Government is giving that.

Shri S. M. Banerjee: On a point of order, Sir. In the statement you will find . . .

Mr. Speaker: There is no point of order.

Shri S. M. Banerjee: The statement covers all the States and my question pertains to a particular State. After all, there are coalmines in Bihar.

Mr. Speaker: I will look into that question. As regards information, all that has been supplied in the statement.

श्री सिद्धेश्वर प्रसाद : प्रश्न के उत्तर में जो विवरण दिया गया है, उस में कुछ राज्यों के नाम बिल्कुल नहीं हैं और कुछ राज्यों के अनेक स्थान चुने गए हैं। मैं यह जानना चाहता हूँ कि किस आधार पर यह स्कीम बनाई गई है और इन स्थानों का चुनाव किस आधार पर किया गया है।

What is the basis of selection?

अध्यक्ष महोदय : मिनिस्टर साहब सिर्फ बनारस के बारे में जवाब दे सकते हैं।

श्री सिद्धेश्वर प्रसाद : विवरण में तो दूसरे स्थानों के नाम भी दिये गए हैं। मैं यह जानना चाहता हूँ कि उन स्थानों का चुनाव किस बेसिस पर किया गया है।

Mr. Speaker: Shri Saraf.

Shri Sham Lal Saraf: May I know the amount that has been allocated for the construction of this water works scheme for Banaras and whether it is going to be entrusted to the local

municipal corporation or whether the State Government is going to take it up?

Dr. D. S. Raju: I am informed that the construction will actually be done by the Public Health Engineering Department of Banaras.

Shri P. Venkatasubbalah: May I know whether this scheme has been sanctioned because of the all-India importance of the city and, if that is so, whether such other pilgrimage centres will also be given financial assistance for drinking water supply schemes?

Dr. D. S. Raju: The scheme is approved on certain criteria and not necessarily because it is an important city from any other aspect.

श्री तुलशीदास जाधव : ऐसा सुना गया है कि ड्रिंकिंग वाटर की सप्लाय के लिए जो पैसा रखा गया था, वह स्टेट गवर्नमेंट्स की तरफ से न मांगे जाने कारण लैप्स हो गया। मैं यह जानना चाहता हूँ कि क्या यह बात सच है।

Dr. D. S. Raju: The scheme has got to be approved by the State Government and then it comes to the Central Government, that is, the Health Ministry. We have got our own organisation, that is, the Central Public Health Engineering Department. They get it approved technically before final sanction is given.

Shri Basappa: May I know whether the government is aware of the acute shortage of drinking water supply in Bangalore City?

Mr. Speaker: That is a different question.

Shri S. N. Chaturvedi: May I know if this National Water Supply Programme is confined only to urban areas or whether it extends to rural areas also?

Dr. D. S. Raju: The hon. Member is aware that there are two phases of this programme: one is the urban schemes and the other is the rural

schemes. So far as the rural schemes are concerned, about 50 per cent *ad hoc* grant is given; for urban schemes 100 per cent loan is given.

Shrimati Savitri Nigam: How much money was allotted for this scheme during the Third Five Year Plan and how much has already been spent?

Dr. D. S. Raju: For Banaras Rs. 18 lakhs . . .

Shrimati Savitri Nigam: I want to know the total amount of money allotted for all the urban drinking water supply schemes.

Dr. D. S. Raju: Upto the end of the Second Plan, 469 Urban Water Supply and Drainage Schemes have been approved and an amount of Rs. 53.55 crores as loan has been sanctioned to the State Governments during this period. Under the Third Plan, for Urban and Corporation Schemes, a sum of Rs. 89 crores has been provided for urban water supply and drainage schemes, including the schemes of Corporations under the Programme. A sum of Rs. 281.30 lakhs as loan was paid to the States during the year 1961-62 for these schemes. The amount sanctioned as loan for the purpose during 1962-63 is Rs. 1100.99 lakhs.

श्री भक्त दर्शन : क्या माननीय मंत्री जी के ध्यान में यह बात आई है कि बहुत सी योजनाओं के बारे में वर्षों तक लिखा-पढ़ी करने के बाद भी उन को स्वीकृत नहीं किया गया, जबकि कुछ योजनाएं जल्दी स्वीकार कर ली गई हैं ? यदि हां, तो मैं यह जानना चाहता हूँ कि इस सम्बन्ध में क्या प्रणाली अपनाई जाती है और इन योजनाओं को स्वीकृति देने के विषय में क्या प्रोसीड्योर फ़ालो किया जाता है ?

Dr. D. S. Raju: They have got to be processed by the public works departments. Technically they must be feasible.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि बनारस हिन्दू यूनिवर्सिटी के लंका

एरिया में जो पानी की कमी थी, वह इस योजना से किस हद तक पूरी हुई है ?

Dr. D. S. Raju: Yes, Sir. This scheme should be able to supply drinking water.

Gold Smuggling

*827. **Shri P. Venkatasubbaiah:** Will the Minister of Finance be pleased to state:

(a) whether any cases of Gold smuggling have since been detected after the promulgation of Gold Control Order; and

(b) if so, the estimated value of gold that has been seized?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir; 49 cases of gold smuggling were detected by the Customs, Land Customs and Central Excise authorities after the promulgation of the Defence of India (Amendment) Rules, 1963, introducing gold control, during the period from the 10th January 1963 to the 31st March, 1963.

(b) Rs. 4,96,000 approximately.

Shri P. Venkatasubbaiah: May I know whether after the promulgation of the Gold Control Order, smuggling of gold is on the increase or on the decrease?

Shrimati Tarkeshwari Sinha: It is very much on the decrease. I would like to quote the figures to show this. Since the promulgation of the Gold Control Order from the 10th January, 1963 upto 31st March, 1963 I have already given the figures. The gold smuggled before the promulgation of the Gold Control Order, worth approximately Rs. 1,15,24,000 was seized during the two months and 22 days preceding the above period.

Shri P. Venkatasubbaiah: May I know what impact it had on the price of gold now prevailing in the country?

Shrimati Tarkeshwari Sinha: The gold price has also come down and